## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT KARKARDOOMA COURTS, DELHI

## ORDER

In supersession of earlier orders, the following Committee is constituted for East District with immediate effect.

| SL. NO               | NAME OF COMMITTEE   | NAME OF JUDICIAL OFFICERS   |
|----------------------|---|---|
| 1 P                  | URCHASE COMMITTEE   | <ul> <li>1.5h.Devender Kumar. District Judge (Commercial Court)- 1</li> <li>Chairperson</li> <li>2. Ms. Aparna Swami, PO MACT, East, Member</li> <li>3. Administrative Civil Judge, East, Member</li> <li>4. DDO, East, Member</li> </ul> |
| How<br>District & Se | vever, any correspondence with t<br>essions Judge (Hqs) shall be done o | (SANIEEV KUMAR AGGARWAN & TO A  |
|                      |   | Principal District & Sessions Judge (Officiation)   Ideal East District Karkardooma Courts Delhi:   |
| 1822                 | - 4875  | v 20 <b>25</b>  |
| Vo                   | /Judl./East/KKD/2025/Delhi  | Date !  |
| Copy forwa           | arded for information and nece  | ssary action:   |
| . The                | Registrar General, Hon'ble High Co                                      | ourt. New Delhi   |

The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
The Principal District & Sessions Judge, Shahdara/North-East, Karkardooma Courts, Delhi
The Concerned Judcial Officers, Karkardooma Courts, Delhi
The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
For uploading on LAYERS.

P.S to all The Principal District & Sessions Judge Delhi.

The Accounts Branch, East, Delhi.

Principal District & Sessions Judge (Officiating) East District

Karkardooma Courts-Delhi: